

Central Administrative Tribunal
Principal Bench: New Delhi

CP No.400/2015
OA No.1570/2015
MA No.1935/2015

New Delhi this the 9th October, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Shri S.K.Kaushik, Retired Assistant Accounts Officer,
Aged about 64 years, S/o Shri Chandan Singh,
R/o H.No.376/22, Chauri Gali,
Nehru Park, Bahadurgarh,
Distt. Jhajjar, Haryana. ...Petitioner.
(By Advocate: Shri M.K.Bhardwaj)

Versus

DDA & Others Through:

1. Sh. Balwinder Kumar
Vice Chairman,
Delhi Development Authority,
Vikas Sadan, INA Market, New Delhi.
2. Sh. Venkatesh Mohan,
Finance Member,
Delhi Development Authority,
Vikas Sadan, INA Market, New Delhi.
3. Sh. R.C. Kinger, Inquiry Officer,
3rd Floor, Vikas Minar,
New Delhi. ...Respondents.

(By Advocate: Ms.Sriparna Chatterjee)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the petitioner seeks leave & permission to withdraw the present C.P., which permission is granted. Learned counsel for the petitioner wants to raise certain submission in his rejoinder in the OA itself. He is permitted to do so. Therefore, the C.P. is dismissed as withdrawn. Notices issued earlier are discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/